

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH DISTRICT**  
**SAKET COURT COMPLEX, NEW DELHI**

No. Judl.II/F.7/South/Saket/2020/**LKD-11** New Delhi, Dated:- **04/05/2020**

**C I R C U L A R**

This is in reference to the directions issued by the Hon'ble High Court, conveyed through letter No.R-123/RG/DHC/2020 dated 30.04.2020 of the Registrar General, Delhi High Court, whereby it has been directed that **the cases, in which arguments have already been heard and the order/judgment has been reserved, be given precedence.**

While complying with the above directions, all the Ld. Judicial Officers of the South District shall ensure that the judgment is pronounced after notifying the concerned counsels/parties; the notices may be served through electronic mode viz. text messages, e-mails, telephone calls etc.

Pronouncement of judgment be made through Video-Conferencing. However, where the judgment needs to be pronounced in the Court Room, all the norms of social distancing shall be strictly adhered to by all concerned.

Sd/-  
(Poonam A. Bamba)  
District & Sessions Judge (South)  
District Court Complex Saket, New Delhi.

No. Judl.II/F.7/South/Saket/2020/**LKD-11** New Delhi, Dated:- **04/05/2020**

***Copy forwarded for information and necessary action to:-***

1. The Registrar General, Hon'ble High Court of Delhi.
2. The Ld. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted in South District, Saket Courts, New Delhi.
4. Officer In-Charge, Computer Branch, Saket Courts, New Delhi for uploading on the Website.
5. The Judge In-Charge, Mediation Centre, Saket Court Complex, New Delhi.
6. The Secretary, DLSA, South District, Saket Courts, New Delhi.
7. The Chief Public Prosecutor South District, Saket Courts, New Delhi.
8. The Secretary Bar Association, Saket Courts, New Delhi.
9. The Director General (Prisons), Central Jail, Tihar, New Delhi.
10. The Admn. Officer(s) (Judl.)/ Branch In-charge(s) of all the Branches of the South District, Saket Court Complex, New Delhi.
11. The PRO, Saket Courts, New Delhi.
12. The Caretaking Branch, South District, Saket Courts, New Delhi.
13. PA/Reader to the Ld. District & Sessions Judge South.
14. R & I Branch for uploading on **LAYERS**.

Sd/-  
(Poonam A. Bamba)  
District & Sessions Judge (South)  
District Court Complex Saket, New Delhi.